

ITEM NO.48

COURT NO.6

SECTION X

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1397/2020

DR. RADHIKA THAPPETA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

([ONLY W.P.(C)NO.155/2022 IS LISTED UNDER THIS ITEM.]

IA No. 41342/2021 - AMENDMENT OF THE PETITION

IA No. 23070/2022 - APPLICATION FOR PERMISSION

IA No. 6534/2022 - EARLY HEARING APPLICATION

IA No. 23016/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 23014/2021 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 28061/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)

WITH

W.P.(C) No. 155/2022 (X)

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 74336/2022

IA No. 74336/2022 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 20-05-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER

HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Ms. Srishti Agnihotri, AOR
Mr. Abhishek Jabaraj, Adv.

Mr. Abishek Jebaraj, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Ms. Aishwarya Bhati, ASG
Mr. Apoorv Kurup, Adv.
Ms. Aakanksha Kaul, Adv.
Ms. Ruchi Kohli, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Udai Khanna, Adv.
Ms. Deepabali Dutta, Adv.
Mr. A.K. Sharma, Adv.
Mr. B. V. Balaram Das, AOR

Mr. Rupesh Kumar, AOR
Ms. Pankhuri Shrivastava, Adv.
Ms. Neelam Sharma, Adv.

Mr. Nishe Rajen Shonker, AOR
Mr. Anu K. Joy, Adv.
Mr. Alim Anvar, Adv.

Mr. Kavya S. Lokande, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Manisha Patil, Adv.
Mr. Manvendru Singh, Adv.
Mr. Rustam Singh Chauhan, Adv.

UPON hearing the counsel the Court made the following

O R D E R

IA No. 74336/2022 in W.P.(C) No. 155/2022

The petitioners-applicants and all similarly situated aspirants are permitted to apply for State and All India Examinations and counselling, particularly those conducted by the State of Kerala against the NRI seat by production of proof of his/her OCI status and domicile in a state/India and without being required to upload documents establishing NRI status, subject to the final outcome of this petition.

Time for making such application(s) in the aforesaid manner is extended by a week from today.

IA No. 74336/2022- Application for directions is disposed of accordingly.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)